

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00072/2020

DATED THIS THE 18TH DAY OF SEPTEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

G. Suresh

Age: 57 years,

S/o Late M.K. Ganapathyappa,

Working as A.O.

CEPT, Mysore 570 010

Residing at No. 25,

“Sungri”, 2nd Floor,

C/o Vijaya Raghava Marate,

7th Main, 2nd Cross,

Yelachenahalli, Bangalore 560 078

....Applicant

(By Advocate Shri P. Kamalesan - through video conference)

Vs.

1. Union of India,

Represented by Secretary,

Department of Post,

(Postal & Accounts wing)

Dak Bhavan, New Delhi 110 001

2. Chief Post Master General,

Karnataka Circle, Bangalore 560 001

3. Senior DDG (P&AF)

Dak Bhavan, New Delhi 110 001

4. Member (F),

Department of Telecommunications,

Sanchar Bhavan, New Delhi 110 001

5. G.M. (P&AF),
Karnataka Circle, Bangalore 560 001

6. Smt. Pushpalata,
Working as A.O., C/o G.M. (P&AF),
Karnataka Circle, Bangalore 560 01

7. J.R. Narasimhaswamy,
Working as A.O.,
O/o CCA Karnataka,
Bangalore 560001

.....Respondents

(By Shri S. Sugumaran, ACGSC, for Respondents No. 1 to 5 - through video conference. None for Respondents No. 6 and 7)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The Original Application is dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00072/2020

Annexure A1	Copy of the OM dated 04.06.2013
Annexure A2	Copy of the OM dated 16.12.2014
Annexure A3	Copy of the letter dated 18.03.2016
Annexure A4	Copy of the Recruitment Rules dated 02.04.2018
Annexure A5	Copy of the letter dated 04.07.2018
Annexure A6	Copy of the letter dated 30.04.2019
Annexure A7	Copy of the vacancy position in AO cadre as on 01.05.2019
Annexure A8	Copy of the OM dated 30.05.2019
Annexure A9	Copy of the representation dated 06.06.2019
Annexure A10	Copy of the letter dated 10.06.2019
Annexure A11	Copy of the representation dated 18.10.2019
Annexure A12	Copy of the OM dated 05.11.2019
Annexure A13	Copy of the letter dated 29.11.2019
